## GOVERNMENT OF INDIA MINISTRY OF POWER

## RAJYA SABHA UNSTARRED QUESTION NO.155 ANSWERED ON 21.07.2025

### RENEWABLE ENERGY PROJECTS IN GUJARAT

#### 155. SHRI NARHARI AMIN:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government has approved the transmission projects worth ₹22,540 crore as recommended by the National Committee for Transmission (NCT), specifically for Gujarat and its renewable energy zones, if so, the details of the key proposals, project locations within Gujarat and expected capacity addition and timelines for commissioning; and
- (b) the current status of the Gujarat Offshore Wind Energy Project, including, total offshore wind capacity proposed, progress made on the tendering process and expected timelines for project execution and commissioning?

### ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): The Ministry of Power has approved nine transmission schemes worth Rs. 22,540 Crore, as recommended by the National Committee on Transmission (NCT) in its 20th meeting held on 25.06.2024. Of these, four schemes relate to Renewable Energy Zones (REZs) in Gujarat. The revised estimate of these four schemes is Rs. 10,225 Crore. The details of these schemes are attached at **Annexure**.
- **(b):** The Solar Energy Corporation of India (SECI) issued a tender on 13th September 2024 for developing a 500 Mega Watt (MW) offshore wind energy project off the Gujarat coast under the Viability Gap Funding (VGF) scheme. The Request for Selection (RfS) was issued on 10.07.2025, and as per the RfS, the project is expected to be executed and commissioned within six years from the date of signing the Power Purchase Agreement (PPA) between the selected developer and SECI.

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# ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 155 ANSWERED IN THE RAJYA SABHA ON 21.07.2025

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# <u>Details of transmission schemes approved by Ministry of Power for REZs in Gujarat (based on the recommendations of 20<sup>th</sup> NCT)</u>

- 1. **Augmentation of Bhuj-II Pooling Station** for evacuation of 1.5 Giga Watts (GW) Renewable Energy (RE) power from Bhuj area
  - (i) <u>Mode</u>: Regulated Tariff Mechanism (RTM)
  - (ii) Cost: Rs. 587 Crore
  - (iii) <u>Implementing Agency</u>: POWERGRID Bhuj Transmission Limited
  - (iv) <u>Implementation schedule</u>: December 2026
- 2. Transmission System for Offshore Wind Zone Phase-1 (500 MW VGF off the coast of Gujarat) for evacuation of 0.5 GW RE power
  - (i) Brief scope:
    - (a) Establishment of Onshore Pooling Station at Mahuva
    - (b) Mahuva Onshore Pooling Station to Vataman 400 kV line (190 km)
    - (c) Establishment of Gujarat Offshore Sub-Station
    - (d) Gujarat Offshore Sub-Station to Mahuva Onshore Pooling Station cables (35 km subsea cable & 10 km underground cable) along with associated transmission system
  - (ii) Mode: RTM
  - (iii) Cost: Rs. 6900 Crore
  - (iv) Implementing Agency: POWERGRID
  - (v) Implementation schedule: March 2029
- **3. Augmentation of Lakadia Substation in Gujarat** for evacuation of 2.5 GW RE power from various generation projects in Lakadia RE Zone
  - (i) Mode: Tariff Based Competitive Bidding (TBCB)
  - (ii) Cost: Rs. 636 Crore
  - (iii) <u>Implementing Agency</u>: Reliance Industries Limited
  - (iv) Implementation schedule: June 2027
- 4. Transmission System for evacuation of RE power from Raghanesda area of Gujarat for evacuation of 3 GW RE power from Raghanesda region in Banaskantha District of Gujarat
  - (i) <u>Brief scope</u>:
    - (a) Establishment of Substation near Raghanesda along with associated transmission system
    - (b) Raghanesda to Banaskantha 765 kV line (95 km)
  - (ii) Mode: TBCB
  - (iii) Cost: Rs. 2102 Crore
  - (iv) Implementation schedule: March 2028

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